


Most Urgent/Out at once

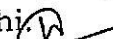
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 2953-2965/DHC/Gaz.IB/G-2/SC-Judgment/2025 dated 28.05.2025, alongwith the copy of Judgment dated 17.04.2025, passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1319 of 2013 & Criminal Appeal No. 272 of 2014, titled as "Directorate of Revenue Intelligence Vs. Raj Kumar Arora & Ors." and "Narcotics Control Bureau (NCB) Vs. Sajesh Sharma", received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the above said Judgment from the official website for kind information & necessary compliance.


(Anuj Agarwal)

Officer-in Charge, Genl. Branch, (C)
Addl. Sessions Judge (Spl. FTC)-02,
Tis Hazari Courts, Delhi. 

Encls. As above

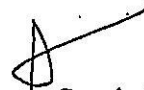
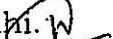
No. 34501-34621 / Genl.(C)/HCS/THC/2025

Dated, Delhi the 04 JUN 2025

04 JUN 2025

Copy to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no. DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.


Officer-in Charge, Genl. Branch, (C)
Addl. Sessions Judge (Spl. FTC)-02,
Tis Hazari Courts, Delhi. 

IN THE HIGH COURT OF DELHI AT NEW DELHI.

2953-2965

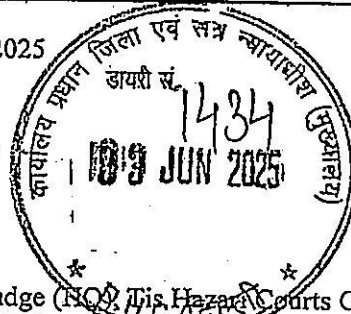
No. /DHC/Gaz.IB/G-2/SC-Judgment/2025

Dated: 28.05.2025

From :

The Registrar General,
High Court of Delhi,
New Delhi.

To



1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
4. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
5. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
6. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
7. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
8. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
9. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
11. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Sub : Judgment dated 17.04.2025 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1319 of 2013 & Criminal Appeal No. 272 of 2014 titled as "Directorate of Revenue Intelligence vs. Raj Kumar Arora & ors." and "Narcotics Control Bureau(NCB) vs. Sajesh Sharma" respectively.


Sir/Madam,

I am directed to forward herwith a copy of Judgment dated 17.04.2025 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1319 of 2013 & Criminal Appeal No. 272 of 2014 [Arising out of impugned Judgment and order passed by the High Court of Delhi in Criminal Revision Petition No. 494 of 2007 and Criminal M.C No. 2335 of 2010] titled as "Directorate of Revenue Intelligence vs. Raj Kumar Arora & ors." and "Narcotics Control Bureau(NCB) vs. Sajesh Sharma" respectively, and to request you to circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

OIC (Gen. Br.)

Pr. DJSJ (Hd.)
31/05/25


(Vinay Sharma)
Deputy Registrar (Gazette-IB)
For Registrar General.

Encl: As above.